



\$~6 to 15

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 437/2019

THE PR. COMMISSIONER OF INCOME TAX -9 Appellant
Through Mr.Shaliender Singh, Jr. SC, Mr.Udit
Sharma, Adv.

versus

WARNERMEDIA INDIA PRIVATE LIMITED Respondent
Through Mr.Deepak Chopra, Adv.

\$~7

+ ITA 773/2019 & CM No.37258/2019

WARNERMEDIA INDIA PRIVATE LIMITED Appellant
Through Mr.Deepak Chopra, Adv.

versus

COMMISSIONER OF INCOME TAX Respondent
Through Ms.Vibhooti Malhotra, Sr. SC with
Mr.Shaliender Singh, Jr. SC, Mr.Udit
Sharma, Adv.

\$~8

+ ITA 774/2019 & CM Nos.37259-60/2019

WARNERMEDIA INDIA PRIVATE LIMITED Appellant
Through Mr.Deepak Chopra, Adv.

versus

COMMISSIONER OF INCOME TAX-VI Respondent
Through Ms.Vibhooti Malhotra, Sr. SC with
Mr.Shaliender Singh, Jr. SC, Mr.Udit
Sharma, Adv.

\$~9

+ ITA 775/2019 & CM No.37261/2019

WARNERMEDIA INDIA PRIVATE LIMITED Appellant
Through Mr.Deepak Chopra, Adv.

versus



COMMISSIONER OF INCOME TAX Respondent
Through Ms.Vibhooti Malhotra, Sr. SC with
Mr.Shaliender Singh, Jr. SC, Mr.Udit
Sharma, Adv.

\$~10

+ ITA 838/2019

PRINCIPAL COMMISSIONER OF INCOME TAX, DELHI-9,
..... Appellant
Through Ms.Vibhooti Malhotra, Sr. SC with
Mr.Shaliender Singh, Jr. SC, Mr.Udit
Sharma, Adv.

versus

WARNERMEDIA INDIA PRIVATE LIMITED Respondent
Through Mr.Deepak Chopra, Adv.

\$~11

+ ITA 866/2019

PRINCIPAL COMMISSIONER OF INCOME TAX, DELHI-9,
..... Appellant
Through Ms.Vibhooti Malhotra, Sr. SC with
Mr.Shaliender Singh, Jr. SC, Mr.Udit
Sharma, Adv.

versus

WARNERMEDIA INDIA PRIVATE LIMITED Respondent
Through Mr.Deepak Chopra, Adv.

\$~12

+ ITA 875/2019

PRINCIPAL COMMISSIONER OF INCOME TAX, DELHI-9,
..... Appellant
Through Ms.Vibhooti Malhotra, Sr. SC with
Mr.Shaliender Singh, Jr. SC, Mr.Udit
Sharma, Adv.

versus

WARNERMEDIA INDIA PRIVATE LIMITED Respondent



Through Mr.Deepak Chopra, Adv.

\$~13

+ ITA 1014/2019 & CM Nos.54661-62/2019

THE PR. COMMISSIONER OF INCOME TAX-09 Appellant

Through Ms.Vibhooti Malhotra, Sr. SC with
Mr.Shaliender Singh, Jr. SC, Mr.Udit
Sharma, Adv.

versus

WARNERMEDIA INDIA PRIVATE LIMITED Respondent

Through Mr.Deepak Chopra, Adv.

\$~14

+ ITA 876/2019

PRINCIPAL COMMISSIONER OF INCOME TAX, DELHI-9,

..... Appellant

Through Ms.Vibhooti Malhotra, Sr. SC with
Mr.Shaliender Singh, Jr. SC, Mr.Udit
Sharma, Adv.

versus

WARNERMEDIA INDIA PRIVATE LIMITED Respondent

Through Mr.Deepak Chopra, Adv.

\$~15

+ ITA 127/2020 & CM Nos.6935-36/2020

WARNERMEDIA INDIA PRIVATE LIMITED Appellant

Through Mr.Deepak Chopra, Adv.

versus

COMMISSIONER OF INCOME TAX-VI Respondent

Through Ms.Vibhooti Malhotra, Sr. SC with
Mr.Shaliender Singh, Jr. SC, Mr.Udit
Sharma, Adv.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

HON'BLE MR. JUSTICE NAVIN CHAWLA



ORDER
11.01.2022

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The hearing has been conducted through video conferencing.

Mr.Ruchir Bhatia, learned Sr.Standing Counsel for Revenue is stated to be unwell.

In the interest of justice, re-notify on 14th July, 2022.

MANMOHAN, J

NAVIN CHAWLA, J

JANUARY 11, 2022/Arya